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Title: Regarding funds for fishing sector.

SHRI G. HARI (ARAKKONAM): Thank you, hon. Speaker Madam. Tamil Nadu has a coastline of 1,076 kms. and provide livelihood for 10 lakh fishermen families. The hon. Chief Minister, *Puratchi Thalaivi Amma*, has appealed to the Centre to sanction Rs. 1,520 crore to boost the fishing sector in Tamil Nadu.

The Tamil Nadu Government has a plan to provide registered mechanized and motorized fishing boats with 30,000 Distress Alert Transmitters and advocated deep-sea tuna long liners to help fishermen switch over from bottom trawling and for the development of fishing harbours.

Tamil Nadu has notified 11 fishing ports, 36 fish landing-centres and 254 fish-landing points to ensure coastal security. Artificial reefs were installed in 35 places on the coast to enhance fishery resources. Hon. *Puratchi Thalaivi Amma* has urged the Central Government to sanction Rs. 10.11 crore under Integrated Action Plan to create infrastructure for security agencies.

Hon. *Puratchi Thalaivi Amma* has strongly urged the Union Government to take all necessary steps to retrieve Kachchatheevu and provide a permanent solution to stop the frequent arrest and harassment of Indian fishermen by the Sri Lankan Government. There is an urgent need to create a separate Ministry for Fisheries to focus more on the development of fishing community in India.

I urge upon the Union Government to sanction more funds and fulfill all the requests made by our hon. *Puratchi Thalaivi Amma* for the development of fishermen communities in Tamil Nadu. Thank you, Madam.

माननीय अध्यक्ष :

श्रीमती वी.सत्यवर्मा एवं

कुँवर पुष्पेन्द्र सिंह चन्देता को श्री जी.ठरि द्वारा उन्हें गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।